

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.06.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App(AT)(CH)(Ins) No. 105/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	
2.	Comp App(AT)(CH)(Ins) No. 106/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App. (AT) (CH) (Ins) No. 04/2021	Tottempudi Salalith Vs State Bank of India & 2 others	Anup George Swropp George Dhananjaya Naidu	Vidyalakshmi Wipin R1 G. Satyanarayanamurthy, R2
4.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	
5.	Comp. Appl (AT) (CH) (Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vidyalakshmi Vipin Lokesh Kumar	
6.	Comp App (AT) (CH) No 96/2021	GE Capital Global energy Investments BV Vs SEQ & Prasad Jointventure & anr	Tine Abraham Dwarakesh Prabhakaran	V. Lakshmi Narayanan Nitin Pavluri

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)